

Shri Satish Chandra: The hon. Member is aware that there were certain clauses in the old agreement relating to border trade. Some difficulties were experienced in that respect, but with the improvement in atmosphere, it is expected that the situation will improve in future.

Dandakaranya Scheme

- *2. { **Shri Vajpayee:**
Shri D. C. Sharma:
Shri Supakar:
Shri S. M. Banerjee:
Shri Chintamani Panigrahi:
Shri Bibhuti Mishra:
Shrimati Renu Chakravarty:
Shri Karni Singhji:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the progress made so far in the reclamation and rehabilitation work under Dandakaranya Scheme;

(b) whether the work is now progressing satisfactorily;

(c) the total number of displaced persons resettled in the area; and

(d) whether all of them have been given gainful employment?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) About 10,000 acres of which 2,700 acres have been fully reclaimed and the rest are in the process of being fully reclaimed.

1212 displaced families have been brought to the area upto the end of January, 1960 and are being provided with work and accommodation at different work centres.

(b) Yes.

(c) About 120 families have been settled on land, some others have been absorbed in vacancies in the various departments of the project. The remaining have been provided with other work pending permanent resettlement on land in the case of agriculturists and other occupations in the case of the others.

(d) Yes, practically all.

Shri Vajpayee: Is it a fact that movement of families from camps in West Bengal to the Dandakaranya area has not been according to plan, as disclosed by the hon. Minister in his statement during the last session and if so, what are the reasons?

Shri Mehr Chand Khanna: The movement has gone on during the last three months. It has not gone on at that pace which we wanted but I would not call it very unsatisfactory.

Shri P. K. Deo: May I know if there was a set-back in the reclamation programme in the Madhya Pradesh portion of the Dandakaranya area for some reasons and if so, what are the reasons?

Shri Mehr Chand Khanna: Is the hon. Member referring to the Paralkote area?

Shri P. K. Deo: Yes.

Shri Mehr Chand Khanna: There has been a slight set-back, but I would not call it very serious. This is on account of certain machines which had to be grounded.

Shri S. M. Banerjee: May I know whether it is a fact that the displaced persons who have been brought to Dandakaranya area are staying in camps and they have to sleep during the winter on the floor? May I know whether they have been given any gainful employment and if so, what?

Shri Mehr Chand Khanna: As regards the first part of the question, I was in Dandakaranya only four days ago. I have been all over the area. I have seen the work centres and camps. I can call the conditions very satisfactory.

Shri S. M. Banerjee: My question has not been answered. The Members of the Estimates Committee were there.

Mr. Speaker: Everything is satisfactory. When the hon. Member puts more than one question in the same question and the hon. Minister says, it is all satisfactory, it is satisfactory with respect to every matter.

Shri Chintamani Panigrahi: Out of the 10,000 acres of land which have been reclaimed in this part, may I know how much has been allotted to the local adivasis?

Shri Mehr Chand Khanna: We have not been able to allot any land to the local adivasis as yet. But we have made arrangements to allocate 25 per cent of the reclaimed land to them. Steps are being taken in that direction. I have assured the tribal leaders who met me in Umarkote zone only the other day that necessary steps will be taken and shall be taken to see that they get their adequate share.

Shri Sanganna: I want to know about the road programme in Dandakaranya. I understand it has not been given proper attention, with the result that transport facilities are not available, to the detriment of the Dandakaranya project as a whole.

Shri Mehr Chand Khanna: The road programme extends over hundreds of miles. We have a National Highway which covers 300 to 400 miles. The road programme in the Umarkote zone is comparatively better compared to the other zones. We are coming into grips with that.

Shri Jagannath Rao: When will the Umarkote area be ready for settling East Pakistan refugees?

Shri Mehr Chand Khanna: In the Umarkote area, we have made much better advance as compared to the Paralkote area. As I told you just now, we have reclaimed about 6,000 acres of land. My programme is that I should be able to move about 2,000 families within two to three months.

Shri D. C. Sharma: What kind of social amenities are being provided to the persons who are being settled there?

Shri Mehr Chand Khanna: They are divided into two heads; relief and

rehabilitation. As far as relief is concerned, we provided them with tents, which we are now converting into basha type hutments. We are making proper arrangements in the shape of medical and educational facilities, as best as we can under the conditions prevailing in Dandakaranya.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि पूर्वी पाकिस्तान के, और कितने रिफ्यूजी दण्डकारण्य में बसाने को बचे हैं। कितनी जमीन सरकार दण्डकारण्य में साफ करके उनको बसाना चाहती है? क्या इसकी कोई योजना है?

श्री मेहरचन्द खन्ना : जनाब, मैंने जवाब दिया है कि दस हजार एकड़ के करीब जमीन पर हम मशीनें चला रहे हैं। कुछ जमीन तो साफ की जा चुकी है और कुछ फैमिलीज बस चुकी हैं, और जैसा कि अभी मैंने बर्ज किया, दो तीन महीनों में दो हजार और फैमिलीज को वहाँ बसाने का हमारा प्रोग्राम है।

Dr. Ram Subhag Singh: What is the machinery to reclaim the land in Dandakaranya and what was the target to reclaim so far? Why has it not been achieved?

Shri Mehr Chand Khanna: We have taken machinery from two different sources. One was the old source of the Central Tractor Organisation. We took a large number of machines which had to be cannibalised and I think we have got about 45 machines. Then, we have got some machines from a Japanese firm, Komatsu. One unit is functioning in the Paralkote zone and the other is functioning in the Umarkote zone.

Shri Bimal Ghose: May I know whether there is much greater reluctance on the part of the displaced persons to go to Dandakaranya now than was the case in the beginning and, if so, what is the reason?

Shri Mehr Chand Khanna: Things last month or two.

Shri Jaipal Singh: Some time back the Leader of the House had indicated that in the resettlement and rehabilitation of displaced persons care will be taken of the local community, because in the process of reclamation the local people are also being displaced. He had indicated that there was something like a priority for them. Does that still obtain?

Shri Mehr Chand Khanna: I do not think there is any question of the local people being displaced. The land that has been given by the State Governments is full of jungles and there can be no question of any dislocation. What we are now doing is to allocate 25 per cent of the area to the tribal population. Not only that. When I was there I told the tribals that if there is any programme for education, their interests would be looked after; if the tanks have dried up, we will re-dig them. Their other difficulties are also being attended to. The instructions are that alongside with the rehabilitation of displaced persons, the interests of the tribals should also be adequately safeguarded and advanced.

Mr. Speaker: Since a number of hon. Members seem to be interested in this project, I would suggest that at the beginning of each session the hon. Minister may make a statement on the progress made during the inter-session time.

Shri Mehr Chand Khanna: I am very grateful to you for the suggestion. I will do that.

Manufacture of Watches

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- *3. { **Shri Ram Krishan Gupta:**
Shri Bhakt Darshan:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:
Shri D. C. Sharma:
Shri Pangarkar:
Shri Bishwanath Roy:
Shri Radha Raman:
Shri A. M. Tariq:

Will the Minister of Commerce and Industry be pleased to refer to the

reply given to Starred Question No. 880 on the 15th December, 1959 and state:

(a) whether the other schemes for the manufacture of watches in India have since been finalised; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). As the House is aware a Indo-French collaboration scheme for manufacture of wrist watches has already been approved by Government. A decision has also recently been taken to establish a watch factory in the Public Sector in collaboration with a Japanese manufacturer. The representatives of the Japanese firm are now in India and discussions are being held for concluding a formal agreement. Other schemes continue to be under consideration. And I may add that a third scheme is likely to be approved at an early date.

Shri Ram Krishan Gupta: May I know the name of the place where the factory in the public sector will be located?

Shri Manubhai Shah: Bangalore.

Shri Ram Krishan Gupta: May I know whether any scheme has been received from any part of Punjab and, if so, the nature of the action taken thereon

Shri Manubhai Shah: Since the other schemes are under consideration and discussions, it would be premature to say which would be the sites for them.

Shri D. C. Sharma: May I know whether the third factory is going to be set up in the public sector?

Shri Manubhai Shah: If I may clarify, the other schemes are in the private sector. The only one in the public sector is the factory with Japanese collaboration.

श्री भक्त दर्शन : श्रीमान माननीय मंत्री जी ने पिछली बार बताया था कि देहरादून में एक कारखाना खोलने का विचार